

**THE HIGH COURT OF KERALA**

D11-22358/2016

Kochi-682031  
Dated-05/04/2016

**NOTIFICATION**

**Sub:- Subordinate Civil Courts-Summer Vacation 2016-  
Nomination of Vacation Judges-Notification-Regarding:-**

In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the said section, during the Summer Vacation from Wednesday, the 13 th April 2016 to Wednesday, the 18 th May 2016 (both days inclusive).

**SUBORDINATE CIVIL COURTS-SUMMER VACATION 2016-  
13-04-2016 To 18-05-2016-VACATION JUDGES- NOMINATIONS.**

<i>Sl.no</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
1	Thiruvananthapuram	Smt. V. Shircy, Principal District Judge, Thiruvananthapuram.	13/04/2016 to 23/04/2016
		Smt. K.P.Indira, Additional District Judge-I, Thiruvananthapuram.	24/04/2016 to 10/05/2016
		Sri. A. Badarudeen, Additional District-II, Thiruvananthapuram.	11/05/2016 to 18/05/2016

<i>Sl.no</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
2	Kollam	Smt. Asheeda. F, Additional District Judge-VI, Kollam.	13/04/2016 to 23/04/2016
		Sri.K.S.Sarath Chandran, III Additional District Judge/Wakf Tribunal, Kollam.	24/04/2016 to 09/05/2016
		Sri.E.M.Muhammed Ibrahim, I Additional District Judge, Kollam.	10/05/2016 to 18/05/2016
3	Pathanamthitta	Sri. K.G.Sanal Kumar, Additional District - II, Pathanamthitta.	13/04/2016 to 30/04/2016
		Sri. M.Manoj, Additional District Judge-IV, Pathanamthitta.	01/05/2016 to 18/05/2016
4	Thodupuzha	Sri. K. George Oommen, District Judge, Thodupuzha.	13/04/2016 to 18/05/2016
5	Kottayam	Smt. P. Ragini IVth Additional District Judge Kottayam.	13/04/2016 to 24/04/2016
		Smt. V.S. Bindhukumari, Vth Additional District Judge, Kottayam.	25/04/2016 to 30/04/2016
		Sri. K. Babu, 1 st Additional District Judge, Kottayam.	01/05/2016 to 18/05/2016
6	Alappuzha	Smt. Annie John District Judge, Alappuzha	13/04/2016 to 30/04/2016
		Sri. Haripal. K Additional District Judge-I Alappuzha.	01/05/2016 to 08/05/2016
		Sri. Felix Marydas Additional District Judge-II Alappuzha.	09/05/2016 to 18/05/2016
7	Ernakulam	Smt. Ambika K.S, Additional District Judge-VII, Ernakulam.	13/04/2016 to 18/05/2016

<i>Sl.no</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
8	Thrissur	Sri. P. Nandanakrishnan, District Judge, Thrissur.	13/04/2016 to 30/04/2016
		Sri. Nixon M. Joseph, Additional District Judge-III, Thrissur.	01/05/2016 to 09/05/2016
		Sri. Vinayaka Rao R, Additional District Judge-IV, Thrissur.	10/05/2016 to 18/05/2016
9	Palakkad	Smt. M.B.Snehalatha, Additional District Judge-III Palakkad.	13/04/2016 to 30/04/2016
		Sri. K.V. Jayakumar, Additional District Judge-V Palakkad.	01/05/2016 to 12/05/2016
		Sri. Suresh Kumar Paul, Additional District Judge-II Palakkad.	13/05/2016 to 18/05/2016
10	Manjeri	Sri. Harikumar. N, Additional District Judge-II, Manjeri.	13/04/2016 to 30/04/2016
		Sri. Sujith.N, Additional District Judge-III, Manjeri.	01/05/2016 to 10/05/2016
		Smt. M.R.Anitha, District Judge Manjeri.	11/05/2016 to 18/05/2016
11	Kozhikode	Sri. A. Sankaran Nair, I Additional District Judge, Kozhikode.	13/04/2016 to 30/04/2016
		Sri. S. Muraleekrishna, IV Additional District Judge, Kozhikode.	01/05/2016 to 18/05/2016
12	Kalpetta	Dr. V. Vijayakumar, District Judge, Kalpetta.	13/04/2016 to 18/05/2016

Sl.no	District	Name of Judge	Period of Nomination
13	Thalassery	Sri. M.V. Rajakumara Additional District Judge-III, Thalassery.	13/04/2016 to 04/05/2016
		Smt. Sreekala Suresh, Additional District Judge-I, Thalassery.	05/05/2016 to 18/05/2016
14	Kasaragod	Sri. Sanilkumar.K, Additional District Judge-I, Kasaragod.	13/04/2016 to 30/04/2016
		Sri. Sanu.S. Panicker, Additional District Judge-III, Kasaragod.	01/05/2016 to 18/05/2016

(By Order)

  
N. Anil Kumar  
Registrar (Subordinate Judiciary)

To

- The Chief Secretary to Government, Government Secretariat,  
Thiruvananthapuram (with C/L) .
- The Addl. Chief Secretary to Government, Home(C) Department,  
Thiruvananthapuram (with C/L).
- The Law Secretary, Law Department, Government Secretariat,  
Thiruvananthapuram (with C/L).
- The Accountant General (Kerala), Thiruvananthapuram (with C/L).
- The Office of Accountant General (Kerala) at Ernakulam, Thrissur, Kottayam &  
Kozhikode.
- The Advocate General, Kerala Ernakulam.
- The Director General of Prosecutions, Ernakulam.
- The Director of Public Relations, Thiruvananthapuram.
- The Superintendent of Government Presses, Thiruvananthapuram (for  
publication in the next issue of Kerala Gazette).
- The Administrator, Union Territory of Lakshadweep, Kavaratti.
- All District Judges and Motor Accidents Claims Tribunals and Additional Motor  
Accidents Claims Tribunals.
- The District Judge, Kavaratti.
- All Family Courts.
- The State Transport Appellate Tribunal, Ernakulam.
- The Special Judge (SPE/CBI) I, II & III Ernakulam.
- The Special Judge (SPE/CBI), Thiruvananthapuram.
- The Special Judge for Idamalayar Investigations, Ernakulam.
- The Special Judge (NDPS Cases), Thodupuzha and Vada kara.

The Special Additional Sessions Court (Abkari Cases), Kottarakkara & Neyyattinkara.  
The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.  
The Forest Tribunal, Kozhikode.  
The Special Additional Sessions Judge (Marad Cases), Kozhikode.  
The Additional District and Sessions Court for the trial of cases relating to Atrocities and Sexual violence against women and children, Ernakulam and Thiruvananthapuram.  
The Special Court for trial of offences under SC/ST (POA) Act cases, Kottarakkara, Manjeri, Mananthavadi and Mannarkad.  
All Chief Judicial Magistrates.  
The Additional Chief Judicial Magistrates, Thiruvananthapuram, Ernakulam, Thrissur & Thalassery.  
The Additional Chief Judicial Magistrate (Economic Offences), Ernakulam.  
The Director of the Kerala Judicial Academy, High Court.  
The Additional Director of the Kerala Judicial Academy, High Court.  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Deputy Director, Kerala Judicial Academy, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Finance Wing, High Court.  
The P.S. to Chief Justice, High Court.  
The Assistant Registrars and Chief Librarian, High Court.  
The Court Officer to the Chief Justice, High Court.  
The P.A. to Chief Justice, High Court.  
The Private Secretaries to the Judges, High Court.  
The Confidential Assistants to the Registrars, High Court.  
B,C,E & I Sections, High Court.  
The Notice Board, High Court (3 copies)  
The Administrative Records Section, High Court (2 copies).  
The D3 Seat, High Court.  
The F5 Seat, High Court.  
The file/Stock file.

**Copy submitted to:**

**The Honourable Judges.**